

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 66(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 6.09.2016

NAME OF THE COMPANY: **Sh. Rajesh Gupta**
Vs.
M/s. B. R. Agrotech Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rishi Sood	Adv.	Respondents	}
2.	Laxmi Gaurang	Adv.	*	
1.	Gouinda Rishi Adv.		Petitioner	

For orders, see order in CP 64(ND)/2016